

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.207 – IA 348 of 2022  
Item No.208 – IA 368 of 2022  
Item No.209 – IA 496 of 2022  
Item No.210 – IA 595 of 2022  
In  
CP(IB) 53 of 2017

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

ICICI Bank Ltd  
V/s  
ABG Shipyard Ltd

.....Applicant

.....Respondent

**Order delivered on 18/11/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Due to paucity of time, matter could not be taken up for hearing.

List on 19.12.2022

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**